

Web

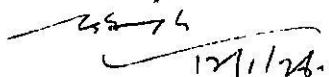
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

In view of the administrative exigency, the following transfer and posting is hereby made with immediate effect till further orders:-

S.No.	Name of the Official	From	To
1	Sh. Abhishek Anupam (EC:66898312)	Personal Assistant in the Office Pool, South District	Personal Assistant in the Court of Sh. Samar Vishal, Ld. ASJ-02, South District

*Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.*

  
12/1/26.  
**(GURVINDER PAL SINGH)**  
Principal District & Sessions Judge  
South District, Saket Courts, New Delhi

No. Admn.I/P&T/South/Saket/2026/ 1201-1213

Dated, New Delhi the 12/01/26

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer In-Charge concerned.
3. The Ld. Presiding Officer concerned.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The Administrative Officer (Judicial), Administration Branch, (HQs), Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District
9. Dealing Official, LAYERS Seat, Tis Hazari Courts, Delhi
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Official concerned.
12. Guard File.

  
12/1/26.  
Officer Incharge, Admn.Branch,  
South District, Saket Courts, New Delhi